

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3515
ANSWERED ON:10.12.2009
LATE ARRIVAL/DEPARTURE OF FLIGHTS
Ahir Shri Hansraj Gangaram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the passengers are facing difficulties due to late arrival/departure of flights in the country;
- (b) if so, whether the Directorate General of Civil Aviation (DGCA) has taken any precautionary measures/taking cognizance of the above situation;
- (c) if so, the details thereof;
- (d) whether the Government has issued any guidelines to tackle the problem of late arrival/departure of flights;and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c), (d)and (e):-Passengers are inconvenienced in case the airlines are unable to adhere to their scheduled arrival/departure times. In order to ensure compliance of flight schedules by the airlines, the Directorate General of Civil Aviation (DGCA) has issued an Air Transport Circular 10 of 2009 on procedure to be followed by airlines, Air Traffic Control units and airport operators to mitigate delays.In addition, DGCA monitors on-time performance of scheduled airlines on monthly basis, which is displayed on DGCA's website.